

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3280/2011

PRABHU NATH PRASAD . & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

[ONLY IA NO. 248415/24 IS LISTED UNDER THIS ITEM.]

IA No. 248415/2024 - APPLICATION FOR TAGGING/DETAGGING

Date : 22-09-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.V. VISWANATHAN

HON'BLE MR. JUSTICE ARUN PALLI

For Appellant(s) Mr. Shiv Singh Yadav, Adv.
Ms. Sarika Verma, Adv.
Mr. Sanjay Kumar Jha, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Saroj Kumar Sinha, Adv.
Mr. Narendra Kumar Goyal, Adv.
Mr. Jeetendra Kumar, Adv.
Ms. Kajal Rani, Adv.
Ms. Komal Singh, Adv.
Ms. Sanskriti Mishra, Adv.
Ms. Rishika Chahar, Adv.
M/S. Mukesh Kumar Singh And Co., AOR

For Respondent(s) Mr. Anuvrat Sharma, AOR

Mr. Gp. Capt. Karan Singh Bhati, AOR
Mr. Aishwary Mishra, Adv.
Mr. Yogeshwar Krishna Purohit, Adv.
Ms. Saumya Singh Bhati, Adv.
Mr. Dashrath Singh, Adv.
Mr. Mayank Chaplot, Adv.
Mr. Utkarsh Singh Kachhawaha, Adv.
Mr. Nisha Thakur, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Let copy of IA No. 248415/2024 be given to Mr. Anuvrat Sharma, learned AOR for respondent no.1-State of Uttar Pradesh.
2. List on 16th October, 2026.

(NIRMALA NEGI)
ASTT. REGISTRAR-cum-PS

(NIKITA SINGH)
COURT MASTER (NSH)